

ute. This is about the election of Speaker in Himachal Pradesh.

MR. SPEAKER: You must first realise that this is questioning the executive action. This can be decided by the Court.

SHRI JYOTIRMOY BOSU: Sir, you are the Chairman of Presiding Officers. This is a very important matter.

MR. SPEAKER: I cannot answer this. This is not the method. Now, Papers to be laid.

11.22 hrs. ..

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER DELHI URBAN ART COMMISSION

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Delhi Urban Art Commission (Terms and Conditions of Service) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 614 in Gazette of India dated the 21st April, 1979, under sub-section (3) of section 26 of the Delhi Urban Art Commission Act, 1973. [Placed in Library. See No. LT-4486/79.]

ANNUAL REPORT OF INDIAN COUNCIL OF AGRICULTURAL RESEARCH, NEW DELHI FOR 1976-77 (PART II.)

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1976-77—Part II (Administration and Finance).

(2) A statement (Hindi and English versions) showing reasons for delay in laying above Report. [Placed in Library. See No. LT-4487/79].

ANNUAL REPORT ETC. OF REGIONAL ENGINEER COLLEGE, KURUKSHETRA FOR 1977-78 ANNUAL ACCOUNTS ETC. OF NORTH-EASTERN HILL UNIVERSITY SHILLONG

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): On behalf of DR. PRATAP CHANDRA CHUNDER, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1977-78 along with the Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) on the working of the Regional Engineering College, Kurukshetra for the year 1977-78.

[Placed in Library. See No. LT-4488/79].

(2) (i) A copy of the Annual Accounts of the North-Eastern Hill University, Shillong for the year 1975-76 together with the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Accounts of the North-Eastern Hill University, Shillong for the year 1975-76.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Annual Accounts of the North-Eastern Hill University, Shillong for the year 1975-76.

[Placed in Library. See No. LT-4489/79.]

(3) (1) A copy of the Annual Report of the North-Eastern Hill University, Shillong, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) on the working of the North Eastern Hill University, Shillong, for the year 1977-78.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Annual Report of the North Eastern Hill University, Shillong, for the year 1977-78.

[Placed in Library. See No. LT-4490/79.]

ANNUAL REPORT ETC. OF REGIONAL ENGINEERING COLLEGE, CALICUT, AND MOTILAL NEHRU REGIONAL ENGINEERING COLLEGE, ALLAHABAD AND ANNUAL ACCOUNTS ETC. OF VISVA BHARATI UNIVERSITY, SANTINIKETAN, FOR 1977-78

SHRI DHANNNA SINGH GULSHAN: I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions):—

(a) (i) Annual Report of the Regional Engineering College, Calicut, for the year 1977-78.

(ii) Review by the Government on the working of the Regional English College, Calicut, for the year 1977-78.

[Placed in Library. See No. LT-4491/79.]

(b) (i) Annual Report of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1977-78 along with the Accounts and the Audit Report thereon.

(ii) Review by the Government on the working of the Motilal Nehru Regional Engineering College, Allahabad for the year 1977-78.

[Placed in Library. See No. LT-4492/79.]

(c) (i) Annual Accounts of Visva-Bharati University, Santiniketan, for the year 1977-78 along with the Audit Report thereon.

(iii) Statement showing reasons for delay in laying the Annual Accounts of Visva-Bharati University, Santiniketan for the year 1977-78.

[Placed in Library. See No. LT-4493/79.]

STATEMENT CORRECTING REPLY TO USQ No. 8732 DATED 26TH APRIL, 1979 re. ENTRY OF INDIANS INTO COMMONWEALTH COUNTRIES

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): Sir, On behalf of Shri Atal Bihari Vajpayee, I beg to lay on the Table a statement correcting the reply given on the 26th April, 1979 to Unstarred Question No. 8732 regarding entry of Indians into Commonwealth countries.

Statement

With reference to Unstarred Question No. 8732, tabled by Shri Eduardo Faleiro, and answered on 26th April 1979, on the subject of entry of Indians into Commonwealth countries, it had been stated that Indian visitors to Australia do not require a visa. Actually no visa is required for Commonwealth citizens simply transiting Australia for not more than three days, if they hold onward bookings such visitors holding ordinary passports are required to take out a visa.

As our attention has just been drawn to this inaccuracy, it was not possible to correct it earlier.

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, ETC. GIVEN BY MINISTERS, AND ANNUAL REPORTS ETC. OF NATIONAL LABOUR INSTITUTE, NEW DELHI FOR 1977-78

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Review by the Government on the working of the Dredging Corporation of India Limited, New Delhi, for the year 1977-78.

(ii) Annual Report of the Dredging Corporation of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts